

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:482  
ANSWERED ON:27.02.2013  
HARASSMENT OF INDIAN WORKERS  
Semmalai Shri S.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Indian labourers working in Maldives have complained to the Indian High Commission of being harassed and persecuted by their employers;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government and the Indian High Commission to address the issue of migrant workers?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) to (c) The Government attaches high priority to the welfare, safety and security of Indians working abroad. From time to time, the High Commission of India has received complaints regarding harassment of Indian workers in Maldives. The Government, through diplomatic channels, has immediately and consistently taken up these issues with the concerned authorities in Maldives for early redressal. The Government has also established Indian Community Welfare Fund (ICWF) in the Mission to provide support to Indian emigrants in distress.